

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 172 OF 2015 &
IA NO. 283 OF 2015**

Dated: 28th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Bharat Petroleum Corporation Ltd.Appellant(s)
Vs.
Sabarmati Gas Ltd. & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajat Navet

Counsel for the Respondent(s) : Ms. Preksha Dugar
Mr. Maulishree Gupta for R.1

Ms. Aparna Vohra for R.2

ORDER

It is represented that pleadings are complete

List the matter for hearing on **09.12.2016.**

**(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**